

(ii) They have no staff cars of more than 18 H. P.

(b) Charges for the Private use of Government Vehicles in the Ministries and Departments:

(i) Re. 1.00 per Km for small staff cars of not more than 18 H. P.

(ii) Re. 1.40 per Km. for big staff cars of more than 18 H. P.

#### **Mandays lost at the Kota Atomic Power Plant**

2063. DR. LOKESH CHANDRA:  
SHRI T. ANJIAH:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of mandays lost at the Kota atomic power plant during 1978; and

(b) what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) 11,400 mandays were lost in 1978 at the Rajasthan Atomic Power Plant, Kota between the 1st and the 6th January, 1978.

(b) This was because the strike in the Rajasthan Atomic Power Plant which began on September 8, 1977 continued till January 6, 1978.

#### **P.M.'s statement at Madras regarding Hindi**

2064. SHRI A. P. JANARDHANAM:  
SHRI M. KADERSHAH:  
SHRI E. R. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the recent statement of the Prime Minister at Madras about Hindi; and

(b) if so, what steps Government propose to take to allay the fears and misgivings caused on account of the

reported statement of the Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) During his recent visit to Madras, while answering questions at a Press conference, the Prime Minister had said that compulsion of patriotism and not compulsion of law will make us realise the need to know one language, which would link people of all parts of the country. He had also mentioned that there was no question of imposition of Hindi on any State.

In view of the Prime Minister's assurance against imposition of Hindi, and in view of the fact that the Official Languages Act, 1963, provides for the continued use of English, in addition to Hindi, for the official purposes of the Union, the fears and misgivings, if any, in this behalf are unfounded and as such, no action is called for.

#### **Production and distribution of paper and newsprint**

2065. SHRI DINESH GOSWAMI:  
SHRI NARASINGHA PRASAD NANDA:  
DR. V. P. DUTT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to take measures to increase the production of paper and newsprint and to streamline their distribution system; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Apart from setting up new projects in the Public Sector many

new units have been issued with letters of intent and licences in private sector. Government have also taken following steps for encouraging the increase in production of paper and newsprint:—

(1) Setting up of paper mills based on secondary raw materials which does not involve imports has been delicensed.

(2) The facility of import of second hand paper plants has been allowed upto a capacity of 30 tonnes per day.

(3) The import of pulp has been liberalised and the import duty has been reduced from 5 per cent to 10 per cent.

(4) There is a proposal to allow import of waste paper free of duty.

(5) Excise rebates have been allowed to small paper mills for the use of unconventional raw material. Measures to promote utilisation of bagasse are also under consideration.

At present there is an informal control on distribution of only white printing paper which is supplied to the educational sector. There is no control on distribution of other varieties of paper. Government have however been emphasising on the paper Industry that there is need to eliminate malpractices in the distribution system.

At present there is no change in the distribution system of Newsprint except that those newspapers whose annual entitlement is 400 tonnes and above are to obtain 15 per cent of their requirement from National Newsprint and Paper Mills during 1978-79 instead of 25 per cent taken during 1977-78.

### Night patrolling in Delhi

2066. SHRI NARASINGHA PRASAD NANDA:  
SHRI DINESH GOSWAMI:  
DR. V. P. DUTT:

Will the Minister of HOME AFFAIRS be pleased to state what measures Government have taken to intensify the night patrolling by police in Delhi in view of the increasing number of crimes in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): The following measures have been taken to intensify night patrolling:—

(i) Armed patrolling and pickets have been posted in selected vulnerable areas by requisitioning extra Home Guards as also providing C. R. P. for night patrolling.

(ii) General *Gusht* is announced by Additional Commissioner of Police (Range) when all the officers and men of the districts are put on night patrol.

(iii) 'Nakabandi' at the strategic points to detect the criminals.

(iv) Utilisation of Mounted Police for night patrolling.

(v) Mobile Patrolling on Motorcycle fitted with wireless sets has been intensified.

(vi) Supervisory staff also checks the patrolling staff at night.

(vii) Patrolling by the SHOs alongwith the staff in the evening particularly in business and shopping centres.

(viii) "Thikri Pehras" is being organised with the help of local residents in rural and sparsely populated areas which are vulnerable to crime.